

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB).No. 286/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company		Pushkar Impex Pvt Ltd -Vs- Diamond Polymers Pvt Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

P.K. JHUNJHUNWALA Advocate } Corporate  
SUMIT RUDRA Advocate } Debtor.

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Diamond Polymers Pvt. Ltd.

**ORDER**

Ld. Lawyers on behalf of the corporate debtor is present. None appeared on behalf of the operational creditor.

Respondent submitted that he is going to file Vakalatnama along with the Board Resolution during the course of the day.

Fixed on 01.08.2017.

  
MANORAMA KUMARI  
MEMBER(J)